

HARYANA VIDHAN SABHA

VI SESSION

BULLETIN NO. 4

Friday, the 2nd March, 2012

(Brief record of the proceedings of the meeting of the Haryana Vidhan Sabha held on Friday, the 2nd March, 2012 from 10.00 A.M to 2.15 P.M.).

I. OBITUARY REFERENCE

The Parliamentary Affairs Minister made references to the death of the late:-

Smt. Kalawati w/o late Ch. Dalbir Singh, Ex- Union Minister and mother of Kumari Selja, Union Minister
and spoke for 1 minute.

The Chief Minister also spoke for 1 minute.

Shri Rampal Majra, a member from the Indian National Lok Dal spoke for 1 minute.

Shri Anil Vij, a member from the Bhartiya Janata Party spoke for a while.

The Speaker also associated himself with the sentiments expressed in the House and spoke for 1 minute.

It was decided to send message of condolence to the bereaved family.

The House stood in silence for two minutes as a mark of respect to the memory of the deceased.

II. QUESTIONS

(a) Starred:

Total No. on the order paper	answered	Not put	Postponed	No. of Supplementaries
20	17	3	-	21

(b) Unstarred: 10

III. SHORT DURATION DISCUSSION ON DEVELOPMENT WORKS IN MEWAT AREA

During the reply by the Revenue Minister on Starred Question No. 1105 regarding total staff of Mewat Development Agency (M.D.A.), Shri Naseem Ahmed, a member of the Indian National Lok Dal objected the Minister's remarks as the Mewat state's backward district and urged the Hon'ble Speaker to restrain the Hon'ble Minister from repeatedly calling Mewat a backward district. There was heated debate between ruling and opposition members on this issue. Thereafter, the suggestion made by the Parliamentary Affairs Minister and agreed to the House, the Speaker allowed short duration discussion on development works in Mewat area on 7th March, 2012 immediately after the Question Hour.

IV. WELCOME TO THE V.I.Ps., PRESIDENT & MEMBERS OF THE DISTRICT BAR ASSOCIATION, KARNAL AND MEMBERS OF HARYANA JOURNALISTS ASSOCIATION, SIRSA

(i) During the Question Hour, the Parliamentary Affairs Minister welcomed Dr. Ram Prakash, Member of Rajya Sabha and Shri Shamsher Singh Surejwala, former Minister of Haryana sitting in the Speaker's gallery to see the proceedings of the House.

(ii) The Parliamentary Affairs Minister also welcomed President & Members of the District Bar Association, Karnal and Members of Haryana Journalists Association, Sirsa sitting in the Visitor's gallery to see the proceedings of the House.

V. ANNOUNCEMENT BY THE SPEAKER

Intimation regarding Absence

The Speaker informed the House that he had received an intimation from Shri Rajpal Bhukhri and Shri Naresh Selwal, MLAs in which they have expressed their inability to attend the sitting of the House today i.e. 2nd March, 2012 as they have to attend the cremation of mother of Kumari Selja, Union Minister.

VI. RAISING VARIOUS MATTERS

During the Zero Hour, Shri Ashok Kumar Arora and Shri Rampal Majra, Members of the Indian National Lok Dal raised the matter in regard to decrease the subsidy on the Fertilizers by Government of India and urged the Government to pass a unanimous Resolution to rollback the decrease of subsidy on Fertilizers.

Shri Anil Vij, a member from the Bhartiya Janata Party raised the issue of Indian Men's Hockey Team's win in the recent Olympic qualifying games for London Olympics and urged the Speaker that a unanimously Resolution should be passed in the House Congratulating the Indian Men's Hockey Team.

The Parliamentary Affairs Minister informed the House that Government would bring a Resolution in this regard.

VII. CALLING ATTENTION MOTION AND STATEMENT THEREON

The Speaker admitted the Calling Attention Notice No.6 regarding anomalies in distribution of old age pension in Haryana given notice of by Shri Rajpal Bhukhri, MLA. Since Shri Rajpal Bhukhri has made a request that due to unavoidable circumstances, he is unable to attend the sitting of the House today. Keeping in view the importance of the matter, the Speaker allowed Shri Bharat Bhushan Batra, MLA to read out this notice. The Speaker informed the House that he has brackted the Calling Attention Motion No. 13 given of by Shri Rampal Majra, MLA and two other MLAs on the similar subject with Calling Attention Motion No. 6, so Shri Rampal Majra, MLA can also raise supplementary being a first signatory. The Speaker further informed that Shri Ashok Kumar Arora, MLA and two other MLAs had also given notice Under Rule 73-A on the similar subject so, Shri Ashok Kumar Arora and Shri Ajay Singh Chautala, MLAs can also raise supplementary. He asked Shri Bharat Bhushan Batra, MLA to read out this notice and the Minister concerned to make statement thereafter.

Shri Bharat Bhushan Batra, M.L.A. read out this notice.

The Social Justice & Empowerment Minister made the statement thereon.

VIII. WALK OUT

During the discussion on the above said Calling Attention Motion, all the Members of the Indian National Lok Dal and a Member of the Shiromani Akali Dal, present in the House, staged a walk-out as a protest against not accepting their plea to fix an income ceiling as eligibility for old age pension.

IX. OFFICIAL RESOLUTION.

At 12.04 P.M., with the permission of the Speaker, the Parliamentary Affairs Minister moved the following Resolution:-

“ That this House places on record its appreciation and congratulates the Indian Hockey Team for its excellent performance and victory in qualifying games for London Olympics. This House particularly places on record its appreciation of two Haryana players Sandeep Singh and Sardara Singh for their outstanding individual performance and for their team spirit. This House also places on record its appreciation for the laudable awards and encouragement announced by Government of Haryana for the entire Indian Hockey Team and particularly for the two players from Haryana.”

and spoke for 3 minutes.

Shri Ajay Singh Chautala and Shri Ashok Kumar Arora, Members from the Indian National Lok Dal spoke for a while.

Shri Anil Vij, a Member from the Bhartiya Janata Party spoke for 1 minute.

The Chief Minister also spoke for a while.

The Resolution was put and carried unanimously.

X. ANNOUNCEMENT BY THE SPEAKER

The Speaker announced that the portrait of Baba Saheb Bhim Rao Ambedkar will be unveiled by Shri Bhupinder Singh Hooda, Hon'ble Chief Minister of Haryana immediately after the adjournment of the sitting today.

XI. RESUMPTION OF DISCUSSION ON THE GOVERNOR'S ADDRESS AND VOTING ON THE MOTION OF THANKS

Discussion on the Governor's Address was resumed.

Shri Rampal Majra, a member from the Indian National Lok Dal, who had spoken for 32 minutes and was still in possession of the House when it was adjourned, resumed his speech and spoke for 7 minutes.

Shri Jai Tirath, Shri Jagbir Singh Malik and Shri Naresh Kumar Badli members from the Treasury Benches, spoke for 22, 16 and 17 minutes respectively.

Col. Raghbir Singh and Shri Mamu Ram members from the Indian National Lok Dal, spoke for 12 and 3 minutes respectively.

Chief Minister, by way of reply, spoke for 42 minutes.

Thereafter the motion-

“That an address be presented to the Governor in the following terms:-

‘That the Members of the Haryana Vidhan Sabha assembled in this Session are deeply grateful to the Governor for the Address which he has been pleased to deliver to the House on the 23rd February, 2012 at 2.00 PM.’”

was put and carried.

XII. WALK-OUT

During the course of discussion on the Governor’s Address and voting on Motion of Thanks, all the Members of the Bhartiya Janata Party, present in the House, staged a walk-out as a protest against not allowing Shri Anil Vij, MLA to speak on his point of order.

XIII. PRESENTATION OF SUPPLEMENTARY ESTIMATES FOR THE YEAR 2011-2012 (SECOND INSTALMENT)

The Finance Minister presented the Supplementary Estimates for the Year 2011-2012 (Second Instalment).

XIV. PRESENTATION OF REPORT OF ESTIMATES COMMITTEE

Rao Dharampal, Chairperson, Estimates Committee, presented the Report of the Committee on Estimates on the Supplementary Estimates for the year 2011-2012 (Second Instalment).

XV. DISCUSSION AND VOTING ON DEMANDS FOR SUPPLEMENTARY ESTIMATES FOR THE YEAR 2011-2012 (SECOND INSTALMENT).

Discussion and Voting on the Demands for Supplementary Grants.

According to previous practice and in order to save the time of the House, the demands on the order paper (No.1 to 3, 5, 7 to 11, 13 & 14 , 16 to 25, 28, 30, 32 & 33, 35 to 38, 40 and 42) were deemed to have been read and moved together and a general discussion on the supplementary demands was permitted. The Members were requested to indicate the demand No. on which they wished to raise discussion.

No Member rose to speak.

Demand Nos. 1 to 3 were put together and carried.

Demand No. 5 was put and carried.

Demand Nos. 7 to 11 were put together and carried.

Demand Nos.13 and 14 were put together and carried.

Demand Nos.16 to 25 were put together and carried.

Demand No. 28 was put and carried.

Demand No. 30 was put and carried.

Demand Nos.32 and 33 were put together and carried.

Demand Nos.35 to 38 were put together and carried.

Demand No. 40 was put and carried.

Demand No. 42 was put and carried.

XVI. EXTENSION OF SITTING

The Speaker, with the sense of the House, extended the time of the sitting of the House at 2.00 PM for 15 minutes.

The Deputy Speaker occupied the Chair from 11.15 to 11.22 A..M. and 12.34 to 12.51 P.M.

The Sabha than adjourned till 2.00 P.M. on Monday, the 5th March, 2012.

CHANDIGARH
THE 2nd March, 2012

SUMIT KUMAR
SECRETARY.